- (b) No, Sir. Approximate cost of a wagon is ₹ 25.79 lakhs as per latest contracts placed in December, 2017.
 - (c) Yes, Sir.
 - (d) No, Sir.
 - (e) Does not arise.

Criteria for electrification of rail routes

†1255. DR. KIRODI LAL MEENA: Will the Minister of RAILWAYS be pleased to state:

- (a) the criteria prescribed for selection of rail routes for the purpose of electrification;
- (b) the total length of rail network, in kilometers, that has not been electrified, so far, Zone-wise;
- (c) the details of requests for electrification of rail routes received from various State Governments, including the State Government of Rajasthan, for their States during the last three years; and
 - (d) the action taken by Railways thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) In view the advantages of electrification and to achieve seamless operation on electric traction over entire Broad Gauge (BG) network, Ministry of Railways has planned to electrify all balance Broad Gauge (BG) routes of Indian Railways.

(b) As on 01.04.2018, Zone-wise un-electrified route kilometers is as under:-

Sl.No.	Zonal Railway	Un-electrified total Route Kilometers
1.	Central	1607
2.	Eastern	922
3.	East Central	1618
4.	East Coast	556
5.	Northern	3791
6.	North Central	1511

[†] Original notice of the question was received in Hindi.

(c) and (d) Receipt of proposals for electrification of Railway lines from various States, including State of Rajasthan, is a continuous process. Ministry of Railways has planned to electrify balance Broad Gauge (BG) routes of Indian Railways encompassing all the States, including State of Rajasthan. Balance unsanctioned work of non-electrified routes of 13675 route kilometer has been included in Budget 2018-19 and will be taken up for execution after requisite sanctions.

Opposition to bullet train project

1256. SHRI ANAND SHARMA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Mumbai-Ahmedabad Bullet train project has been witnessing opposition by villagers;
 - (b) if so, the reasons therefor; and
- (c) the steps taken by National High Speed Rail Corporation Limited (NHSRCL) to address the concerns of villagers and expedite the project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) Land acquisition process for Mumbai-Ahmedabad High Speed Rail Project (MAHSR) has been initiated in all the 12 districts through which the project passes. There have been a few instances of local resistance in some villages in Gujarat and Maharashtra. The resistance is mainly on account of lack of clarity on the project benefit and compensation for the land.